BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(IB) No. 187/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13TH SEPTEMBER, 2018, 10:30 A.M.

Name of the Company	Shri Krishna Agri Projects Pvt.Ltd.-Vs- Feedatives Pharma Pvt.Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
1.	Mr S. Mitra, Adv. Mr A. Bhalotia, Adv. Mr T. Saraf, Adv.	Petitioner	13/9/18
2.	Gaurav Singh, Adv.	Respondent	13/9/18

ORDER

Ld. Counsel for the petitioner and the respondent is present.

Heard. Reserved for orders.

Sd

(Jinan K.R.)
Member (J)